

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/84/2016
NAME OF THE PETITIONER(S) : K. B. Vijay
NAME OF THE RESPONDENT(S) : Exertion Technology Private Limited & 6 others
UNDER SECTION : 111, 397/398 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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D. Jayalakshmi (Advocate) for Respondents
KSR & Co company Secretaries Cp,

D. Jayalakshmi

K. Gautham Kumar
Arthiban Vijay A.K

Counsel for Petitioner

Arthiban Vijay

ORDER

Counsel representing both the parties present. Counsel for respondents prayed time for filing counter in CA-1/2012 and CA-1/2014. Time extended at request finally. Put up on **19.01.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)